

In the Court of Judge Small Causes  
Court Ser

<del>311</del>	<del>Shabnuma Mustaq u/s</del>	<del>06/03/2020</del>	<del>29/02/2020</del>
312	Shabnuma Mustaq u/s State & ors	06/03/2020	29/02/2020
313	Bashir Ah-Andrabi u/s State & ors.	07/03/2020	01/02/2020 &
314	State u/s Bahad Ali	06/03/20	18/02/
315	State u/s Bikel Ah. Beigh	09/03/20	29/02/20
316	Rajan Bahari u/s Raju Kumar	04/03/20	20/12/19, 6/
317	Ch. Rasool Kheridi u/s State of P&K & ors.	10/03/2020	19-02-20
318	Malkia u/s Bikel Ah. Beigh	09/03/2020	27/02/2020 &

319	Malkia u/s Bikel Ah. Beigh	09/03/2020	27/02/2020 &
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Sl. No.	Title of the case :	Dt. of order	Dt. of order
319	Paradise v/s Union of India	11/03/2020	Judgment delivered
320	Shakia Rehman v/s Rifaat Syfiq	10/03/2020	order 01/8/2019
321	Shezade Begum v/s Sh. Badis Shit	10/03/2020	10/03/2020
322	do v/s 488	9/4/2020	24/02/2020
323	Muneez. Al-Khan v/s Md. Shafiq	12/3/2020	10/02/2020
324	Rabiya Bashir v/s Sahil Ramzan	04/03/2020	04/2/2020
325	Master Mind v/s Ashiq Ahmed	07/03/2020	interim order
326	Ab. Khaliq Rethi v/s Bashir Ahmed	14/03/2020	19/02/2020
327	Bashir Ahmed Hudeedi v/s State	16/03/2020	01/02/2020
328	Tawad. Teclani v/s State	17/03/2020	plaint
329	Basat Motar v/s Akhast Patidar	16/03/2020	25-02-2020
330	State v/s Praygen Khatib	12/02/2020	14 <sup>2</sup> / <sub>20</sub> , 9 <sup>2</sup> / <sub>20</sub> , 17 <sup>2</sup> / <sub>20</sub>
331	Rashid v/s Mubtatah Ahmed	12/03/2020	13-03-2020
332	Gowher Adil v/s Syed Faraz	23/06/2020	24/06/2020
333	State v/s Saad Ahmad	21/06/2020	14/7/2020
334	Zia v/s State	22/06/2020	14/7/2020
335	Saima v/s Muneer Akhata	02/03/20	18/03/2020
336	Usha Shah v/s Pr. Anwar	01/07/20	18/10/2019
337	Bilal v/s State	3/7/20	3/7/20
338	Majeed v/s P. Khan	22/08/20	Agreement
339	Proced. of mag. law v/s State	15/9/20	7/3/2020, 7/7/20
340	State v/s Mohd. Qasim	31/8/20	17/7/2020
341	UT of J.K. v/s Muehtaq. Al-Husaini	19/10	8/7/20
342	do	5/9/20	do
343	State v/s Majeed Al-Sadi	19/03/20	FIR